12·17 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED INTRUSION OF ARMED PAKISTANIS INTO GARO HILLS, ASSAM AND OPENING OF FIRE ON AN INDIAN VILLAGE DEFENCE PARTY

श्री यशपाल सिंह (कैराना) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर प्रतिरक्षा मंत्री का ध्यान दिलाता हूं और निवेदन करता हूं कि वे इस बारे में एक वक्तव्य दें :

"24 नवम्बर, 1965 को गारो हिल्स आसाम में सशस्त्र पाकिस्तानियों का अनाहूत प्रवेश और एक भारतीय ग्रामीण रक्षा दल पर गोलीबारी करना, जिसके परिणाम स्वरुप बारह व्यक्ति घायल हुए ।

The Minister of Defence (Shri Y. B. Chavan): Mr. Speaker, Sir, On 24th November, 1965, at 0200 hours, a gang of twenty armed Pakistanis committed a dacoity in the house of an Indian national in village Manikarchar (22 miles West of Tura) close to the Indo-Pakistan Border. On being challenged by the Village Defence Party, the dacoits fired at them resulting in injuries to 12 persons. Seven of them were seriously wounded. The police rushed to the spot but the dacoits fled to Pakistan under cover of darkness.

Patrolling is being intensified in this area by our Border Security Force Force along with the civil police.

श्री यशपाल सिंह : क्या सरकार बतला सकती है कि इस हमले में जब कि पाकिस्तान ने और चीन ने मिल कर साठगांठ की है, सिक्किम बारडर के ऊपर रोजाना चीन हमले करता है और गारो हिल्स में और आसाम के ऊपर रोजाना पाकिस्तान इस तरह से हमेशा हमले करता है, तो इन दोनों को पीछे हटाने के लिए भारत सरकार क्या कर रही है, या रोजाना इसी परेशानी में मुब्तिला रहेगी ?

Shri Y. B. Chavan: Every time these people try to undertake such intrusions on the East Pakistan-Assam border, we are taking necessary

Shri S. M. Banerjee (Kanpur): I would like to know whether these repeated intrusions either on the Garo-Hills Assam border or in the other India-Pakistan's border are a prelude to Pakistan's further designs to have aggression on India and if so whether the Government of India have given them an ultimatum that they should stop these. And otherwise Indian troops will march into the Pakistan territory?

Shri Y. B. Chavan: As far as intrusions are concerned, we are taking necessary steps and we are certainly taking certain defensive measures about this matter. It is not wise or necessary to give any ultimatum and act accordingly. That would be rather escalating matters. It is not called for.

Shri P. C. Boroosh (Sibsagar): In order to strengthen the defence in our border with East Pakistan and also to prevent intrusions and infiltration, there was a proposal to have a depopulated area. To what extent has that proposal been brought into effect?

Shri Y. B. Chavan: I would require notice about that question. I have no information about that particular question.

Shrimati Renuka Barkataki (Barpeta): May I know whether the government has examined the question to find out whether the failure to detect and prevent the intrusions into and attacks on our territory is due to inadequate alterness of our intelligence organisation or to the local security system or lack of co-ordination bet-

ween the security police, intelligence and armed forces?

Shri Y. B. Chavan: Neither of the points the hon. Member raised are correct. We are effectively meeting these intrusions. As I mentioned last time a large number of intruders were killed and some were wounded also.

Shri D. C. Sharma (Gurdaspur): May I know if the Government has made any assessment of the strategic points from where Pakistanis infiltrate into India and carry on armed intrusion; if so, how it is that fire is opened on an Indian village defence party injuring twelve persons out of whom seven were grievously injured?

Shri Y. B. Chavan: Sir, the point is, as far as strategic points and armed intrusions from there are concerned, they can be considered and thought of, but about dacoits entering into areas it is rather very difficult to anticipate those areas. Even there we have taken steps to form local defence parties which can look after these incidents. In this particular instance, the members of the defence party bravely faced those people and, naturally, when they opened fire some of them suffered injuries.

12.20 hrs.

RE. BANARAS HINDU UNIVERSITY

श्री बागड़ी (हिसार) : अध्यक्ष महोदय, इस से पहले मैं एक बात सदन के सामने रखना चाहतता हूं जिस के लिए मैंने आप को लिखित रूप में भी दिया है। डा० लोहिया का जो तार आप के नाम आया, वह मेरे दल के सदस्यों ने मेरे नाम भेजा है। एक श्री राजानारायण सिंह का तार है। ये तार काशी विश्वविद्यालय के बारे में है।

अध्यक्ष महोदय : काशी विश्वविद्यालय का सवाल आप आज कैं उठा सकते हैं?

श्री बागड़ी : वह लोक सभा के मेम्बर हैं एक सभा में किसी एक सवाल पर भाषण करते हुए उन पर हमला, आक्रमण, हुआ है। देश में जो कुछ दुर्घटनायें फैलने वाली हैं, उन के बारे में उन्होंने आप को तार दिया है। मैं सिर्फ़ उस तार को पढ़ कर आप को सुना देता हूं।

अध्यक्ष महोदय : नहीं। यह भी मैं अर्ज कर दूं कि किसी माननीय सदस्य के मुझे यह लिख देने कि मैं फलां सवाल उठाना चाहता हूं, का मतलब यह नहीं है कि उन को इजाजत मिल गई है या उसको यह हक हो गया है कि वह खड़ा हो कर उस सवाल को उठा ले। इस बारे में मेरी सम्मति भी जरूरी है। जो तार आया था, मैंने उस का जिक्र कर दिया था, जो बिल्कुल गैरमामूली था और जिस की जरूरत नहीं थी। जब बनारस हिन्दू यूनिवर्सिटी के बारे में बिल आयेगा, तब देखेंगे। जब यह मजमून सामने आयेगा, तब आप यह सवाल उठा सकते हैं।

श्री बागड़ी : मैं आप को बताना चाहता हूं कि यह सवाल कैसे उठता है।

अध्यक्ष महोदय : इस वक्त नहीं उठ सकता है।

श्री बागड़ी : मैं एक मिनट में कह देता हूं।

अध्यक्ष महोदय : माननीय सदस्य इस वक्त उस को जाने दें। मैंने उस तार का जिक्र कर दिया था। अब उस को नहीं उठाया जा सकता है।

श्री बागड़ी : अध्यक्ष महोदय, जिस पत्थर पर "काशी विश्वविद्यालय" लिखा हुआ है, उस को तोड़ने की कोशिश की जा रही है।

अध्यक्ष महोदय : मैं जा कर उस को बन्द नहीं कर सकता हूं।

श्री बागड़ी : प्रधान मंत्री जी बैठे हुए हैं।

अध्यक्ष महोदय : यह सवाल इस वक्त नहीं उठाया जा सकता है।